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The activities under NSS include nonformal education, literacy, improvement of environment; economic development, and family and child-care. decided to expand the It has been coverage of students under NSS to 4.00 lakhs by the end of the Fifth Five Year Plan, to extend it to institutions at the +2 stage and to step up the involment of women in the programme. Efforts are being made to bring about qualitative improvement in the programme through better orientation and training of teachers and students and by more careful monitoring.

## भारतीय कृषि ग्रनुसन्धान परिषद द्वारा चिरायता के विषय में ग्रनुसन्धान

- \*624. श्री रीत लाल प्रसाद वर्मा : क्या कृषि घौर सिंचाई मंत्री यह बताने की कृपा करेंगे कि :
- (क) क्या भारतीय कृषि ग्रनुसन्धान परिषद चिरायता के विषय में कोई ग्रनुसन्धान कर रही है ; ग्रौर
- (ख) यदि हां, तो किये जा रहे ग्रनु-सन्धान कार्य का स्वरूप क्या है ?

कृषि ग्रौर सिंचाई मंत्री (श्री सुरजीत सिंह बरनाला) : (क) नहीं, श्रीमान ।

(ख) प्रश्न पैदा नहीं होता।

## Sales of Plots by Colonizers in Trans-Yamuna Area, Delhi

4582. SHRI DURGA CHAND: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government are aware that Puran Sales Corporation in Patparganj of trans-Yamuna area in Delhi, and other colonizers of the area have collected huge amount as earnest money during 1974-75 for the sale of residential plots in this area but they neither provided land to the purchasers nor have undertaken re-

gistration of transfer of these plots; is so, details thereof; and

(b) whether Government propose to conduct an enquiry against all these unscrupulous and unauthorized land dealers and colonizers who have defrauded and cheated hundreds of poor persons; if so, the details thereof?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT): (a) No such complaints have been received against Puran Sales Corporation. However, on certain complaints having been received from the Delhi Development Authority regarding sale of land by agriculturists of Patparganj and Khichripur areas, Police have registered cases, which are presently under investigation by them.

(b) Does not arise.

## Sale of Fertilizer to M/s. Ratnagiri Zilla S/K Vikri Sangh Limited, Ratnagiri

4583. SHRI BAPUSAHEB PARULE-KAR: Will the Minister of AGRICUL-TURE AND IRRIGATION be pleased to state:

- (a) whether the West Zonal Office (Bombay Office) of Food Corporation of India sold fertilizers worth Rs. 8,36,000 during the period 31st May, 1975 to 24th February, 1976 to M/s. Ratnagiri Zilla S/K Vikri Sangh Limited Rajasthan;
- (b) if so, whether the said fertilizer never reached the office of M/s. Ratnagiri Zilla S/K Vikri Sangh and the said fertiliser was sold in black market unauthorisedly; and
- (c) whether Government propose to institute an enquiry in the said matter to find out the truth and punish the guilty, if any?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a): Yes, Sir. Food Corporation of India, Bombay sold 966 tonnes of sub-standard ferti-